

ITEM NO.1715

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25361/2024

M/S HUBTOWN LTD. & ANR.

Petitioner(s)

VERSUS

KASHINATH HARHARI KALE

Respondent(s)

[ONLY SLP(C) NOS. 25423, 25426 and 25430/2024) with office report on default is to be listed.

WITH

SLP(C) No. 25423/2024 (XVII-A)

SLP(C) No. 25426/2024 (XVII-A)

SLP(C) No. 25430/2024 (XVII-A)

Date : 28-11-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALOK ARADHE
[IN CHAMBER]

For Petitioner(s) : Ms. Anshula Vijay Kumar Grover, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

(MOHD IBRAHIM)
SENIOR PERSONAL ASSISTANT

(NIKITA SINGH)
COURT MASTER (NSH)